

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
23-07-2024 AT 10:30 AM**

CP (IB) No. 275/7/HDB/2023

AND

IA (IBC) 1275/2024 in CP (IB) No. 275/7/HDB/2023

u/s. 7 of IBC, 2016

IN THE MATTER OF:

Karne Ramesh Babu

...Financial Creditor

AND

Kalzen Contech Private Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1275/2024

Heard the Learned Senior Counsel Mr. Deepak Bhattacharjee for the Applicant.

For orders call on 05.08.2024.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**